

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF J S B ENTRADE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	J S B ENTRADE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19/05/2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Company, Shillong
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26940AS2010PTC009963
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office : H No 31, F A Road, Kumarpara , Guwahati-781009, Assam , India
6.	Insolvency commencement date in respect of corporate debtor	10/12/2021 (Order received dated 14/12/2021)
7.	Estimated date of closure of insolvency resolution process	8/06/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	MANISH AGARWALLA Reg No : IBBI/IPA-001/IP-P02082/2020-2021/13198
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Room No 9,5 th Floor, Parmeshari Building, Chatribari , Guwahati 781001 camanishagarwalla@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Room No 9,5 th Floor, Parmeshari Building, Chatribari, Guwahati 781001 (Assam) Email : cirp.jsbentrade@gmail.com
11.	Last date for submission of claims	28/12/2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NIL
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads NIL



Notice is hereby given that the National Company Law Tribunal, Guwahati has ordered the commencement of a corporate insolvency resolution process of the **J S B Entrade Private Limited** on 10/12/2021 (The order received by IRP on 14/12/2021)

The creditors of **J S B Entrade Private Limited**, are hereby called upon to submit their claims with proof on or before **28/12/2021** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 14.12.2021

Place : Guwahati



Manish Agarwalla

Manish Agarwalla

Interim Resolution Professional
J S B Entrade Private Ltd

934569 dt 3/12/21 before
the Notary Public at
Kamrup Metro.

21 before the Notary Public
at Silchar.

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